Annexure – 7

Name of the corporate debtor: Kiran Udyog Private Limited; Date of commencement of CIRP: 24/05/2023; List of creditors as on: 16/06/2023

List of operational creditors (Government dues)

(Amount in₹ 1,24,000/-)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Governme nt	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Department of Trade & Taxes	NCT of Delhi	06-06-2023	1,24,000	1,24,000	Assessment Orders - Penalty under DVAT & CST Act for the FY	No	0%	0	0	0	0	NIL
	Total			**1,24,000**	**1,24,000**								

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12114
Insolvency Professional